

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:148

ANSWERED ON:20.11.2000

DEATH OF TIGERS

NARESH KUMAR PUGLIA;RUDRAGOUDA PATIL;SHYAMA SINGH;VILAS BABURAO MUTTEMWAR

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether attention of the Government has been drawn to the news-item captioned 'It's official now, Project Tiger is a flop' appearing in the 'HindustanTimes' dated November 5, 2000;
- (b) if so, the reaction of the Government thereto;
- (c) whether various schemes of the Government such as 'Project Tiger' and other connected schemes to save the natural resources in the country have proved to be a total failure;
- (d) if so, the exact number of tigers died or killed during this year; and
- (e) the remedial steps proposed to be taken by the Government to save the precious belongings of the country ?

**Answer**

MINISTER FOR ENVIRONMENT & FORESTS (SHRI T.R.BAALU)

(a) Yes, Sir.

(b) The Newspaper has completely misquoted Director Project Tiger for which rejoinders have been sent to the Hindustan Times. Project Tiger is the most successful conservation effort in the world and Government of India is trying it'sbest through Project Tiger to continuously address the challenges in the implementation of the programme. It is known that Tiger can be seen only in India and has become a global issue only because of Project Tiger.

(c) No, Sir.

(d) The details of Tigers killed in the year is in annexure I.

(e) The measures taken by the Government of India is in annexure II.

ANNEXURE-I

ANNEXURE IN RESPECT OF PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO.148 TO BE ANSWERED ON 2000 REGARDING DEATH OF TIGERS.

DEATH OF TIGER - 2000

Name of the State	Poaching	Other causes
Assam	1	Nil
Kerala	1	Nil
Madhya Pradesh	2	5
Maharashtra	_____	1
Rajasthan	_____	3
Uttar Pradesh	10	_____
West Bengal	9	2
Andhra Pradesh	3	( 1 in zoo)
Total	26	11

ANNEXURE-II

ANNEXURE IN RESPECT OF PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO.148 TO BE ANSWERED ON 2000 REGARDING DEATH OF TIGERS.

## STEPS TAKEN BY THE GOVERNMENT OF INDIA

### NATIONAL LEVEL

1. Setting up of a National Coordination Committee to control poaching and illegal trade in wildlife with enforcement agencies like customs, Revenue Intelligence, Indo-Tibetan Border Police, Border Security Force, Central Reserves Police, Coast Guards, State Police, Deputy Director, Wildlife Preservation & Scientific Organisation like Zoological and Botanical Survey of India.
2. Training Programs and Workshops have been organised to sensitize the above departments to be proactive in control of trade and smuggling of wildlife products.
3. A special co-ordination committee with Secretary (E&F), Special Secretary (Home), Director, CBI and representative of the Chairman, central Board of Excise & Customs has been created to ensure better co-ordination in the efforts to curb smuggling of wildlife products.
4. Central assistance is being provided to State Governments to strengthen the protection infrastructure including armed squads, vehicles, communication network and co-ordination between the Park Managers.
5. Schemes for awards and rewards for outstanding performance and acts of valor has been introduced to encourage detection and reporting.
6. The State Government have been advised to strengthen vigilance and intensify patrolling.
7. Launching of public awareness programme to involve Non-Governmental Organisations and others for supporting the Government in its efforts towards wildlife conservation.
8. Supporting programmers of Institutions and NGOs in exploring tiger-trade routes and developing a forensic identification reference Manual for tiger parts and products.
9. Funds are being provided to the States Governments for eco-development of the areas to reduce the biotic pressure thereon.
10. Site specific special force in Project Tiger Areas.
11. Special Strike Force all over the Country to control Trade.
12. Creation of wildlife trade control bureau.

### INTERNATIONAL LEVEL :

1. Initiated creation of a Forum of Tiger Range Countries, i.e Global Forum for addressing international issues related of tiger conservation.
2. To control transboundary trade and effect mutual cooperation in tiger conservation:-
  - (i) A protocol has been signed with People`s Republic of China.
  - (ii) An MOU with his Majesty`s Government of Nepal has been signed.
  - (iii) Dialogue with Bangladesh has been initiated.
3. Several resolutions at CITES to check illegal trade in Tiger parts and products have been adopted at India`s initiative.
4. The Millennium Tiger Conference was held in March, 1999. The conference declaration suggested several action for conservation of tiger both at national and International level.